

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:6303
ANSWERED ON:06.05.2003
RELEASE OF SECOND INSTALMENT OF FUNDS UNDER SGRY
BRAJ MOHAN RAM

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of proposals received by the Union Government from the State Governments for release of 2nd instalment of funds under SGRY Stream-I and II, during 2002-2003, State-wise;
- (b) the name of the districts to which second instalment of funds has been released;
- (c) the reasons for not releasing the second instalment of funds especially to the Districts of Jharkhand; and
- (d) the steps taken by the Government to release the second instalment to all the districts covered under the scheme?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI KRISHNAMRAJU):

- (a) The proposals for release of second instalment of funds under Stream I & II of the Sampoorna Grameen Rozgar Yojana (SGRY) were received from all the districts except the districts as mentioned in the enclosed statement with asterisk mark.
- (b) The second instalment of funds has been released to all the districts except the district whose names are given in the enclosed statement.
- (c) Second instalment of funds to the district including those of Jharkhand could not be released due to non submission of proposals, incomplete/defective proposals, non submission of Audit Reports & Utilisation Certificates, non-utilization of funds and foodgrains upto the required level of 60% and shortage of State share.
- (d) The budget allocation under the Sampoorna Grameen Rozgar Yojana (SGRY) lapses on the expiry of every financial year. In view of this, the claims of the districts, which could not take second instalment last year, can not be considered during the current year i.e. 2003-2004.